

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 433**  
**Contempt Petition /18/ND/2023 IA/37**  
**3/ND/2023 Contempt Petition /2/ND/2023 I**  
**A/313/ND/2022 in CP/86/ND/2022**

**IN THE MATTER OF:**

Pravesh Aggarwal	...	Applicant
Versus		
KBM Foods Private Limited And Ors.	...	Respondent

**Under Section 241-242**

**Order delivered on 16.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	Mr. Umang Tyagi, Ms. Nikita Anand, Ms. Riya Pahuja, Advs., for R-5, Mr. Sanjay Ghose, Mr. Vijay Kumar, Advs., for R-1

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is  
adjourned to **28.05.2024**.

**-SD-**  
**(Court Officer)**